

(b) whether the existing Cashiers have been drawing overtime allowance more than three times the amount of their salary; and

(c) whether this fact is proving un-economical and a drain on the railway's resources?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Posts of Cashiers are filled by promotion and not by direct recruitment. There is a ban not on recruitment but on creation of new posts.

(b) No.

(c) Does not arise.

Correction of date of birth of Railway employees

4454. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether any guidelines have been laid down by Railway Board for correction of date of birth of Railway employees—both gazetted and non-gazetted—sometimes before their retirement;

(b) whether date of birth of some employees of Northern Railway who were due to retire in next 1—3 years had been altered during years 1979 and 1980;

(c) if so, their particulars, authority which permitted such an alteration circumstances under which this was allowed and extra years' benefit which accrued;

(d) whether some of employees whose date of birth was corrected are working in Northern Railway Headquarters Office, Baroda House, New Delhi in 'P' Branch and they had been involved in some vigilance cases also; and

(e) if so, their particulars and whether Railway Administration propose

to review such cases and whether an element of circumvention existed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). Yes, their particulars etc. are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1673/80].

(d) and (e). Nil, so far as alterations made during the years 1979 and 1980 are concerned. However, in the year 1978 alteration in date of birth of one Shri Bishamber Nath Malhotra, now working as Superintendent (P) in local arrangements in Headquarters office of Northern Railway was made by the competent authority on the basis of revised matriculation certificate issued by the Punjab University, Lahore (Pakistan). His date of birth was altered from 15-3-1920 to 20-10-1924. There is no vigilance case pending against Shri B. N. Malhotra. Detailed investigations were however, made by the Vigilance Branch of Northern Railway on receipt of complaints in August 1979 for obtaining a fictitious certificate regarding his date of birth but nothing was found in the complaints.

Non-medical Class I and II Officers in D.G.H.S.

4455. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names and designations of the non-medical Class I and II Officers in the Directorate General, Health Services, who have not as yet been issued certificates showing completion of 25 years of qualifying service as enjoined in the Ministry of Finance Office Memorandum No. 6(3)-EV/88 dated the 29th October, 1980.

(b) what are the impediments that lie in the way of the D.G.H.S. in complying with these instructions and

issuing the necessary certificates as envisaged therein; and

(c) whether he would go into the matter and set down a target date for completion of this job, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) A statement giving the names and designations of non-medical Class I and II (now Group 'A' and 'B') Officers, both Gazetted and Non-Gazetted, in the Directorate General of Health Services as on 1-11-1980 is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1674/80].

(b) The procedure in regard to the issue of certificates to the Government servants who complete 25 years service has been reconsidered by the Government after the Departmentalisation of Accounts. In accordance with this procedure before issuing such a certificate to a Government servant under rule 32 of the CCS (Pension), Rules, 1972. The administrative authority is required to send a statement showing the qualifying service and the manner in which the qualifying service has been worked out to the Pay and Accounts Officer, who would then audit the statement and after satisfying himself that the qualifying service has been properly determined, record a certificate of verification in the Service Book. The certificate of qualifying service is now required to be issued after a certificate of verification of service has been recorded by the Pay and Accounts Officer in the Service Book of the officer concerned. Above administrative steps, which have to be completed before issue of such a certificate takes time and causes corresponding reflection in timely issue.

(c) The Director General of Health Services has been directed to take up the matter on priority basis and to ensure that the requisite certi-

ificates in accordance with prescribed procedure are issued to the eligible officers without any avoidable delay.

Railway Projects Delayed

4456. SHRI G. M. BANATWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of projects the completion of which have been delayed for more than a year;

(b) the details of these projects; originally scheduled dates for their completion; and the expected delay;

(c) the causes of delay in completion of these projects;

(d) the additional expected cost as a result of the delay; and

(e) the steps taken to ensure their completion by rescheduled dates?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) and (e). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1676/80].

(d) Approximately Rs. 212 crores.

Bonus to Railway Employees

4457. SHRI G. M. BANATWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether bonus to railway employees working in different departments in railway workshop at Bombay Central under D.R.M. (Bombay Central) was paid later than the date announced by him for payment of bonus (namely 10th October, 1980) and the date on which it was paid to all other railway employees;

(b) if so, when bonus was paid to the said employees; and